CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH, LUCKNOW

Original Application No. 339/2011

This, the 7th day of December, 2011

Hon'ble Mr. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

Mamta Tripathi aged about 23 years wife of Sri Anoop Kumar Tripathi r/o village Khurthuwa, Post Ram Nagar Khajuri, P.S. Gilaula, District-Shrawasti.

Applicant.

By Advocate: S.K. Mishra

Versus

1. Union of India through the secretary,Department of Post, Dak Bhawan, New Delhi.
2. Post Master General, Gorakhpur Region.
3. Chief Post Master General, U.P.Circle, Lucknow.
4. Superintendent of Post Offices, Bahraich Division, Bahraich.
5. Ganga Prasad the then Superintendent of Post Offices, Bahraich Division, Bahraich.

Respondents.

By Advocate: Sri A.Agnihotri

ORDER (Dictated in Open Court)

By Hon'ble Mr. Justice Alok Kumar Singh , Member (J)

Reply has been filed against the preliminary objection, which is taken on record.

2.   Heard and perused the record.

3.   Learned counsel for applicant says that selection has been completed but from the other side, it is stated that advertisement in question dated i.e. 15.3.2011 has already been cancelled vide order dated 30.5.2011, which was originally impugned in this O.A. As such, this O.A. is pre-mature and since no appointment letter etc. has been issued , the applicant has no locus standdi, it is submitted.

4.   The entire case of the applicant is based on the facts that his police verification has taken place in the month of May, 2011. Merely , on this basis, it cannot be construed that in furtherance of the previous

advertisement which has now been cancelled, the selection process was completed. After cancellation of the earlier advertisement, no fresh notification has been issued till date.

5.   In view of the above, this OA. stands dismissed having been filed pre-maturially and also on account of having become in-fructuous. No order as to costs.

(S.P.Singh)
Member (A)

(Justice Alok Kumar Singh)
Member (J)

HLS/-